

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Civil Appeal No(s). 7189/2015

STATE OF U.P. & ORS.

Appellant(s)

)

VERSUS

RAM KRISHAN SONI

Respondent(s)

s)

(with appln. (s) for vacating stay)

Date : 12/07/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gaurav Dhingra, Adv.

For Respondent(s)

Ms. Mridula Ray Bharadwaj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

the The Ld. Counsel for the appellant submits that
affidavit of valuation shall be filed within three weeks.

Needful be done positively within the same period.

Service is complete.

List again on 7.9.2016.

NGH)

(CHIRAG BHANU SI

Registrar

Signature Not Verified

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SONALI SAUND
Date: 2016.07.13
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